

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5739-JK (LD ) of 2021**  
**DATED:- 10 - 12 - 2021**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of Jammu and Kashmir and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10- 12- 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
10/12  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

**Annexure to the Government Order No.5739-JK(LD) of 2021 dated 10.12.2021**

<b>Case No.</b>	<b>Title of the case</b>	<b>OIC</b>
30/2016	Neetu Jasrotia vs State of J&K & Ors.	<b>S.S.Rathore CEO Jammu</b>
168/2019	Murataz Hussain Shah Vs sarita Chauhan & Ors	<b>Mukhtar Ahmed, Deputy Secretary</b>
491/2021	Shagufta Andleeb Vs UT of J&K & Ors.	<b>Mukhtar Ahmed, Deputy Secretary</b>
...../2021	Manisha Sharma & Ors	<b>Mudasir Kalim Fazil, Coordination, Samagra Shiksha</b>
1573/2018	J&K private School Association & Ors Vs State of J&K & Ors.	<b>Sh. ParkashLalThapa, CEO, Kathua</b>
407/2016	Suman lata Vs Babila Rakwal & Anr	<b>Sh. ParkashLalThapa, CEO, Kathua</b>
36/2019	Ayaz Ahmed Vs Anuradha Gupta & Ors.	<b>Abdul Majid, CEO Poonch</b>
631/2017	RubinaMustaq vs Union of India & Ors	<b>Mudasir Kalim Fazil, Coordination, Samagra Shiksha</b>
05/2020 06/2020 07/2020 08/2020 09/2020 10/2020 11/2020 12/2020 13/2020 14/2020 15/2020 17/2020	CCP(D) No. 07/2020 titled Swarn Lal & Ors Vs Naveen Kr. Choudhary & Ors. CCP(D) No. 08/2020 titled Yash Pal Sharma & Ors V/s naveen Kr. Choudhary & Ors. CCP(D) No. 09/2020 titled Jagdish Kr. & Anr V/s Naveen K. Choudhary. CCP(D) No. 10/2020 titled Rajesh Sansan & Ors V/s Naveen Kr. Choudhary & Ors. CCP (D) No. 11/2020 titled Bharart Bhushan & Anr V/s Naveen Kr. Choudhary & Ors. CCP(D) No. 12/2020 titled Ram Kishore & ors V/s Naveen Kr. Choudhary & Ors. CCP(D) No. 13/2020 titled Jeet Kour & Ors V/s Naveen Kr. Choudhary & Ors. CCP(D) No. 14/2020 titled Ram Gir & Ors V/s naveen Kr. Choudhary & Ors. CCP(D) No. 15/2020 titled Kasturi Lal V/s naveen Kr. Choudhary & Ors. CCP(D) No. 17/2020 titled Puran Chand & Ors V/s Naveen Kr. Choudhary & Ors. CCP(D) No. 05/2020 titled Adil Akhtar Shah & Or V/s Naveen Kr. Choudhary & Ors. CCP(D) No. 06/2020 titled Santosh Kumar i V/s Naveen Kr. Choudhary & Ors.	<b>Dr. Ravi Shanker Sharma, Director School Education Jammu</b>

*8/10/12*